

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.I)/11970/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati, the th 13 December, 2023.

Sub:- **Casual leave and station leave permission.**

Ref:- Letter Nos. DJ(D) 8280 Dated 08.12.2023 and DJ(D) 8216 Dated 07.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **(a) station leave permission, from the evening of 16.12.2023 till the morning of 18.12.2023** and **(b) half day casual leave on 19.12.2023, alongwith station leave permission, from 2:00 pm of 19.12.2023 till the morning of 20.12.2023.** The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge (Sr. Div) & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.I)/11971/A, dated , 13-12-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

Sdt
JT. REGISTRAR (VIGILANCE)